

F.No. 2/1/2025-Estt./NCLAT

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (M.T.N.L. Building), 9, C.G.O. Complex,
Lodhi Road, New Delhi – 110003. Ph. 24306869. Website: <https://nclat.nic.in>

Dated: 30th May, 2025

OFFICE MEMORANDUM

Subject: Filling up of one post of Programmer in the National Company Law Appellate Tribunal on deputation basis.

This is regarding filling up of one post of Programmer in Level-9 in the National Company Law Appellate Tribunal (NCLAT) on deputation basis, the applications for which have been invited vide vacancy circular of even number dated 10.03.2025 (published in the Employment News for the week 8th-14th March, 2025).

2. The last date for receipt of applications was two months from the date of publication of the advertisement in the Employment News, which comes to 07.05.2025. The Competent Authority has directed for extension in last date for receipt of applications till 09.07.2025.

3. Therefore, the last date for receipt of application is hereby extended up to **09th July, 2025**.

4. The detailed Vacancy Circular containing qualifications, eligibility criteria, age limit etc. and the application form can be downloaded from the website <https://nclat.nic.in>.


(Sunit Chandra)
Registrar

Copy to (for information and n.a.):

1. The Secretary General, Hon'ble Supreme Court of India, New Delhi.
2. The Registrar Generals of all Hon'ble High Courts in India.
3. The Secretary, Ministry of Corporate Affairs, New Delhi.
4. All the Ministries/Departments of the Government of India.
5. The Chief Secretaries of all the State Governments / Union Territories.
6. NCLAT website.
7. Notice Boards.